

**The Minister of Industry (Shri Manubhai Shah):** (a) One Selection Committee for the recruitment of middle level posts and three ad-hoc committees for selection of lower level personnel were set up after the control and management of Nepa Mills was taken over by the Central Government. No permanent selection committee has been set up.

(b) Appointment to higher posts are made by the Board of Directors where the State Government is represented. The management of the Nepa Mills has been advised to associate wherever possible the representatives of the State Government on the appropriate committees for the recruitment/selection of middle level and lower grade posts also.

#### **Guarantee Scheme for Small Scale Industries**

**577. Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are considering to bring more districts under the guarantee scheme for credit for small scale units; and

(b) whether any steps are proposed to be taken to liberalise the credit facilities and popularise this scheme?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table [See Appendix I, annexure No. 67].

#### **Mysore and Andhra Pradesh during Second Plan**

**578. { Shri Agadi:  
Shri Sugandhi:**

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 3775 on the 24th April, 1961 and state:

(a) the figures of actual amounts utilised, lapsed and carried over in the Second Five Year Plan period for Mysore and Andhra Pradesh under various heads; and

(b) if the reply to above be in negative, when are the figuree likely to be available?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b) The figures of actual expenditure for the last year of the Second Five Plan i.e. 1960-61 will be available sometime in October, 1961.

#### **Enquiry Offices at Ferozeshah Road**

**579. Shri A. K. Gopalan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of person: incharge: of and working in the Enquiry Offices of C.P.W.D. at Ferozeshah Road, North Avenue and South Avenue, New Delhi; and

(b) their categories and grades?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). A statement is laid on the Table. [See Appendix I, annexure No. 68.]

#### **Manufacture of Watch/Clock Parts**

**580. Shri Kistaiya:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any proposal to manufacture the following indigenous material relating to Watches/Clocks during the Third Five Year Plan period in the private sector.

- (i) Watch Cases
- (ii) Dials
- (iii) Buttons
- (iv) Hands
- (v) Loops, etc.

(b) what are the countries from where the above mentioned material are imported at present; and

(c) the number of applications pending with Government for issue of licences for manufacture of these articles and the causes thereof?

**The Minister of Industry (Shri Manubhai Shah):** (a) All schemes approved by Government so far for the manufacture of watches; clocks cover the manufacture of all the components indigenously.

(b) Mainly from Switzerland, West Germany, U.K., France, Hongkong and Japan.

(c) Nil.

#### **Capsule Cover Manufacturing Units**

**581. Shri Kistaiya:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many capsule cover manufacturing units are functioning in this country, Statewise;

(b) the total financial aid given by the Centre as well as by the State Governments;

(c) the number of foreign firms working in collaboration with the leading Indian firms and their total investments;

(d) whether production of these firms will be sufficient to meet country's requirements; and

(e) the total savings of foreign exchange?

**The Minister of Industry (Shri Manubhai Shah):** (a) Two firms are functioning in Bombay in Maharashtra State. One firm produces two piece hard gelatine capsules and the other single piece soft gelatin capsules.

(b) Information is not available and will be collected if desired.

(c) None of the firms have at present any collaboration with foreign firms.

(d) The firm producing two piece hard gelatine capsules has been licensed for expansion in its capacity to 240 million capsules per annum. In addition two more units have been licensed for a capacity of 250 million capsules per annum. The country's requirements would be met if all these firms establish full licensed capacity. The capacity for single piece soft capsules is also adequate at present.

(e) Only two piece hard gelatine capsules are imported. The value of these imports is estimated to be of the order of Rs. 20 to Rs. 25 lakhs per annum. The savings can be roughly estimated to be Rs. 10 lakhs taking into account the imported raw materials required.

#### **Conversion of Electricity**

**582. Shri Kistaiya:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any scheme for manufacture of converters for converting electricity from A.C. to D.C. and *vice versa* for use of fans, radios and other similar mechanical equipments;

(b) if so, how many such schemes have been considered with the names of the firms and for how much amount;

(c) the number of the pending cases; and

(d) the reasons for the delay in analysing them?

**The Minister of Industry (Shri Manubhai Shah):** (a) There is no scheme for the manufacture of rotary converters for converting D.C. to A.C. supply and *vice versa* for small appliances like fans, radios etc. Rectifier equipments for converting A. C. to D. C. supply are, however, being manufactured by a number of firms for such applications as battery charging, electroplating etc., Small vibrators for converting D.C. to A.C. Supply for use